

Proposal from Karnataka for upgradation of secondary level hospitals

2345. SHRI B. K. HARIPRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government of Karnataka has submitted a proposal to the Central Government for the upgradation and improvement of the secondary level hospitals in the State with the World Bank assistance;

(b) if so, whether the Central Government has approved the proposal for passing the same to the World Bank for assistance; and

(c) if not, whether the Central Government will expedite for early decision on the proposal?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) A project proposal for the upgradation of secondary level hospitals in the State of Karnataka has been posed to KfW Germany for assistance.

Tobacco consumption

2346. SHRI INDER KUMAR GUJRAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answers of Unstarred Question 279 and 282 given in the Rajya Sabha on the 23rd February, 1994 and state:

(a) whether it is a fact that Government have been considering for a very long time for banning of the advertisements of tobacco consumption;

(b) whether it is a fact that high incidence of tobacco consumption is affecting the younger generation's health very hazardingly;

(c) whether it is a fact that producers of tobacco products are in the high tax bracket;

(d) whether it is a fact that all health conscious countries and societies are taking steps to ban smoking in public places; and

(e) whether it is also a fact that Government have repeatedly assured the Parliament that this was receiving active consideration of the Ministry of Health and Family Welfare and yet no action has been initiated in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) Consumption of tobacco at any age is harmful.

(c) No reliable information is available in this regard.

(d) There has been universal awareness and many countries have taken steps to ban smoking in public places.

(e) It is proposed to enact a comprehensive anti-tobacco legislation which will inter-alia provide for ban on smoking in selected public places and ban on advertisements of all tobacco products.

बिहार में परिवार कल्याण संबंधी कार्यक्रम

2347. प्रो० विजय कुमार मल्होत्रा : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार राज्य में पिछले तीन वर्षों के दौरान लूप लगाने तथा गर्भ निरोधक गोणियों तथा निरोध के वितरण जैसे किये गये परिवार कल्याण कार्यक्रमों का जिला-वार व्यौरा क्या है ;

(ख) केंद्रीय सरकार द्वारा परिवार कल्याण कार्यक्रमों के लिए राज्य सरकार को कितनी धन राशि उपलब्ध कराई गई है तथा राज्य सरकार द्वारा इस अवधि के दौरान इसमें कितनी राशि का योगदान दिया गया है ;

(ग) क्या राज्य में परिवार कल्याण कार्यक्रम लक्ष्यों के अनुसार जारी है ; और

(घ) यदि नहीं, तो सरकार द्वारा इस संबंध में क्या उचित कार्यवाही की गई है ?

स्वास्थ्य और परिवार कल्याण मंत्री
(श्री बी० शंकरानन्द) : (क) पिछले तीन वर्षों में बिहार राज्य के कार्य निष्पादन आंकड़े संलग्न विवरण में दिये गये हैं। (नीचे देखिए) जिलेवार विवरण नहीं रखा जाता।

(ख) परिवार कल्याण कार्यक्रम शत-प्रतिशत केन्द्रीय प्रायोजित है। राज्य सरकार परिवार कल्याण कार्यक्रम पर कोई खर्च नहीं कर रही है। परिवार कल्याण कार्यक्रमों के लिए बिहार सरकार को रिलीज किया गया अनुदान इस प्रकार है :—

वर्ष	राशि (लाख रुपये में) (नकद और वस्तुगत दोनों)
1990-91	4994.94
1991-92	5398.64
1992-93	6203.99

(ग) जी नहीं।

(घ) कार्यनिष्पादन की समीक्षा नियमित रूप से की जाती है। उपचारी कदम उठाने के लिए राज्य सरकार के ध्यान में कमियाँ लाई जाती हैं।

विवरण

बिहार राज्य में परिवार कल्याण कार्यक्रमों के कार्यनिष्पादन पर पिछले तीन वर्षों का विवरण

प०क० तरीके	1990-91		1991-92		1992-93	
	लक्ष्य	उपलब्धि	लक्ष्य	उपलब्धि	लक्ष्य	उपलब्धि
नसबन्दी	550000	268429	500000	212631	500000	303656
आईयूडी निवेशन	475000	201095	400000	134302	400000	179199
पारम्परिक गर्भ- नरोधकों के प्रयोग- कर्ता	359100	156405	400000	105277	400000	110670*
मुख्य गोलियों के प्रयोग- कर्ता	59700	47589	65000	35711	91000	35159

* : आंकड़े अनंतिम हैं।

Hospital Finance Corporation for Financial assistance to existing hospitals

2348. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government have set up Hospitals Finance Corporation to give financial assistance to

the existing hospitals in the country and private sector;

(b) if so, the details of the location where the above corporation has been set up;

(c) whether any State Government particularly Gujarat has requested for the easy and reasonable financial assistance from the above corporation; and